

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
NEW DELHI**

Telephone No.011-24608711
011-24608714

Upphokta Nyay Bhawan
'F' Block, GPO Complex
INA, New Delhi-110023

No. Admn./Sexual Harassment/NCDRC/2019

5th August, 2019

OFFICE MEMORANDUM

Sub: Constitution of Internal Complaints Committee(ICC) in respect of NCDRC

Pursuant to the instructions notified by DoPT vide OM No. 11013/2/2014-Estt(A-III) dt. 16.07.2015, the following Committee is constituted as an Internal Complaints Committee (ICC) in respect of officers & staff NCDRC towards protection against sexual harassment of women at work place and for the Prevention & Redressal of complaints in the matter or incidental thereto.

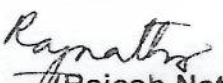
S.No.	Name, Designation & Address	Chairperson/Head of the ICC
1	Hon'ble Mrs. M. Shreesh, Member, NCDRC	Chairperson
2	Hon'ble Ms. Justice Deepa Sharma, Member, NCDRC	Member
3	Mr. S. Hanumantha Rao Joint Registrar, NCDRC	Member
4	Mrs. Sunita Rakesh Anand Principal Private Secretary	Member
5	Mrs. Rekha Aggarwal, President, NCDRC Bar Association	Member

2. The Internal Complaints Committee shall inquire into the complaints and give recommendations as may be considered necessary under the provision of 'The Sexual Harassment of Women at work place(Prevention, Prohibition & Redressal) Act, 2013.'
3. The tenure of the Committee shall be 2 years.
4. This issues with the approval of the Hon'ble President, NCDRC.


(Rajesh Nath)
Assistant Registrar

Copy to:

1. All Internal Complaints Committee Members for kind information.
2. The Under Secretary(CPU), Deptt. of Consumer Affairs, Government of India, Krishi Bhawan, New Delhi for information.
3. SO(IT), NCDRC with a request to upload the OM on NCDRC website.
4. All officers & staff, NCDRC.
5. Notice Board


(Rajesh Nath)
Assistant Registrar